

(a) the number of polytechnics set up in the State of Andhra Pradesh, district-wise under the Skill Development Mission;

(b) whether Government proposes to have collaboration with global education providers to improve the quality; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Under the Scheme of Sub-Mission on Polytechnics under Coordinated Action for Skill Development, financial assistance has been provided to the State Government of Andhra Pradesh for establishment of one new polytechnic in Ranga Reddy district;

(b) No, Sir.

(c) Does not arise.

Entry of foreign universities

4694. SHRI BHARATKUMAR RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has started inviting foreign universities/institutions in the country;

(b) if so, the response of foreign universities; and

(c) the reaction of Indian universities/ institutions to this plan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) A legislative proposal for regulating the entry and operation of foreign educational institutions in India has been introduced in Parliament on 3rd May, 2010. Provisions of the Bill can take effect only subject to approval by Parliament.

Minority students in minority educational institutions

4695. SHRI P. RAJEEV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has any mechanism to ensure that minority students are admitted in minority educational institutions with due priority;

(b) whether Government has any statistics regarding the percentage of minority students in minority educational institutions; and

(c) whether it is a fact that the percentage of minority students in such institutions is very negligible?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Information with respect to the number of students from Minority communities admitted by minority educational institutions is not maintained centrally. Respective State Governments prescribe norms regulating admissions in the Minority Educational Institutions.